

National Company Law Tribunal

Allahabad Bench

CP No. 8/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.09.2017

NAME OF THE COMPANY: Smt. Krishna Maurya & Sons. vs Polson Industrial Complex Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 71(1c) of Companies Act, 2013.

Sl. NO.	Name	Designation	Representation	Signature
1.	Rahul Chaudhary	Adv	Plt-	Rahul
2.	Ashutosh Verma	Adv	Rs	DM

CP No.8/ALD/2017

Parties are represented by their respective counsels. Matter is adjourned for further hearing on 13th September, 2017.

— Sd —

Dated:07.09.2017

Sri H.P. Chaturvedi, Member (Judicial)

Typed by:
Kavya Prakash